

legislatures and also to the local bodies. To arouse national feelings and patriotism among the school children, the life sketches of deserving freedom fighters have to be included as lessons in educational institutions. Free bus travel facilities at least in the respective district of the freedom fighters have to be provided. The proposed railway-free passes to be issued to them should be permanent passes. Government may be pleased to pass early orders of redressal of these and other grievances of the freedom fighters at the earliest.

- (iv) Need to provide relief to people of Changthang region of Ladakh to raise their cattle wealth which they lost in 1982 snowfall.

SHRI P. NAMGYAL (Ladakh) :

Sir, with your permission. I would like to raise the following matter under rule 377 :—

Time and again the attention of the Government of India has been drawn to the non-payment of relief to the sufferers of national calamities caused by heavy snowfall that occurred in 1982 in the Changthang region of Ladakh. Over 85,000 heads of cattle, sheep and goat had perished and not a single paise was paid although the margin money kept at the disposal of the State Government by the Central Government is reported to have already been drawn and utilised.

I, therefore, request the Government of India to intervene in the matter and release the relief at the earliest enabling the Changpa tribes to raise their cattle wealth with the help of relief money to sustain the livelihood.

- (v) Likely closure of certain uneconomic Railway-Stations in Madurai Division of Southern Railway.

SHRI D.S.A. SIVAPRAKASAM (Tirunelveli) : ** Sir, it is understood

**The original speech was delivered in Tamil.

that some Stations in Madurai Division of Southern Railway are being closed. The reason is lack of revenue from these Stations. Our Railways are running 136 uneconomic lines at an annual loss of Rs. 130 crores in public interest. Similarly, many essential commodities are being transported by Railways at subsidised freight rate. In this background it is not proper to close down certain Stations. If the Stations at Melakaloot and Karukurichi located in backward areas are ordered to be closed, then I seek the revocation of the order. These two Stations are on Tirunelveli-Shen-cottah line from where students and Government servants come to Tirunelveli and Karukurichi is a traditional pot-making centre with many tiny units. Milk is transported from Melakothori to Tirunelveli. It is requested that these Stations should not be closed.

- (vi) Need to provide certain facilities to Bengali refugee families settled in Pilibhit, U.P.

श्री हरीश कुमार गंगवार (पीलीभीत) : उपाध्यक्ष जी, आपकी अनुमति से मैं नियम 377 के अन्तर्गत विशेष उल्लेख करना चाहता हूँ। उत्तर प्रदेश के पीलीभीत जिले में केन्द्रीय सरकार ने हजारों बंगाली शरणार्थी परिवारों को बसाया है। ये अधिकतर पूरनपुर तहसील के जंगली क्षेत्र में बसे हुए हैं। ये परिवार पेयजल, बैंक ऋण, चिकित्सालय, विद्यालय तथा सड़कों की सुविधा से वंचित हैं। आवागमन के लिए कोई भी प्रकृति सड़क नहीं है।

20, 25 वर्ष तक खेती करने के बाद भी इस भूमि के पट्टे उन्हें नहीं किये गये हैं। परिणामस्वरूप कृषि के विकास से सम्बन्धित ऋण उन्हें नहीं मिल पा रहा है क्योंकि उनके नाम स्वामी के रूप में